

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

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No. OA. 350/97/2018

Date of Order: 19.06.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Gobinda Soren, son of late Mongal Soren
aged about 43 years, residing at Village
Chagran, Post Office- Gramchagran,
District- Burdwan (East), Pin- 712146,
West Bengal.

.....Applicant.

-versus-



- (i) Union of India, through General Manager, Eastern Railway, Fairlie Place, Kolkata- 700043.
- (ii) The Senior Divisional Personnel Officer, Eastern Railway, Howrah Division, Howrah
- (iii) The Senior Divisional Engineer (Co-Ordination), Eastern Railway, Howrah.

.....Respondents.

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Ms. S. D. Chandra, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard Id. counsel for both the parties.

2. The applicant has approached this Tribunal under Section 19 of AT Act, 1985 to seek the following relief:

"8. An order do issue directing the respondents to pass appropriate order regarding change of category from Sr. Valveman to Helper- I."

3. The applicant preferred a representation dated 27.11.2017 to the Sr. Divisional Personnel Officer, Eastern Railway, Howrah for change of category from Sr. Valveman to Helper-I which is pending for consideration as it seems from Annexure A-4 to the OA.

4. Therefore, without going into the merits of this case and for the ends of justice, I direct the Sr. Divisional Personnel Officer, Eastern Railway, Howrah i.e. the Respondent No. 2 to consider the representation in accordance with law and dispose of with a reasoned and speaking order to be issued within a period of 2 months from the date of receipt of the order.

5. In case the applicant is found entitled to the relief as claimed for, appropriate order shall be issued within such period.

6. Accordingly, OA stands disposed of. No order as to costs.

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(Bidisha Banerjee)
Member (J)

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